बैंक ऑफ़ बड़ौदा Bank of Baroda

Safdarjung Enclave Branch
A B-7, Safdarjung Enclave, New Delhi-110029
Ph.: 011-26106847, E-mail: sadfar@bankofbaroda.com

ANNEXURE-C

Sale Notice For Sale of Movable Properties

[APPENDIX- II A with Rule 6 (2) for Movable]

E-Auction Sale Notice for Sale of Movable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 6 (2) & 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower (s), Mortgagor (s) and Guarantor (s) that the below described Movable property Hypothecated/Mortgaged/charged to the Secured Creditor, possession of which has been taken by the Authorised Officer of Bank of Baroda, Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" basis for recovery of dues in below mentioned account/s. The details of Borrower/s/Mortgagor/Guarantor/s/Secured Asset/s/Dues/Reserve Price/e-Auction date & Time, EMD and Bid Increase Amount are mentioned below –

Sr. No.	Name & address of Borrower/s / Guarantor/ Mortgagors	Give short description of the Movable / immovable property with known encumbrances, if any	Total Dues	1. Date of e-Auction Time of E-auction - Start Time to End Time 2. Last date and time of submission of Bid.	1. Reserve Price 2. Earnest Money Deposit (EMD)-Rs 3. Bid Increase Amount-Rs.	EMD deposit Account No. IFSC Code Bank of Baroda Branch	Status of Possession - (Constructive / Physical) Vehicle Inspection date & Time.
1	**Mrs. Chand Baby and Mohd. Noor,** H.No. RZF-59/2, Street no – 14/5, Sadh Nagar, Palam Colony, South Delhi - 110045	**Maruti Ciaz Alpha Vehicle No. DL9CAS1959 Maruti CIAZ Alpha Diesel Magma Gray Chasis No. MA3FXGM1S00393666 Engine No. E15AN1008203**	Rs 9,12,402.73 (Rs Nine lakhs twelve thousand four hundred two and seventy three paise only) and interest and Other Charges w e f 26.02.2022	1. Date of e-Auction 14 March 2023 Time of E-auction - Start Time 1400 Hrs End Time : 1800 Hrs 2. Last date and time of submission of Bid. 14 March 2023 1800 Hrs	1. Reserve Price- Rs. 5,85,000/- 2. Earnest Money Deposit (EMD)– Rs 58500/- 3. Bid Increase Amount Rs 10000/-	09150015181869 SARFAESI Auction Proceeds Collection Account. BARB0SAFDAR Safdarjung enclave	Physical Vehicle Inspection date & Time. Date: 20th Feb to 10th Mar 2023 Time: 1400 Hrs to 1600 Hrs except 2nd and 4th Saturday and Sunday and any other public holiday.

For detailed terms and conditions of sale, please refer/visit to the website link **https://www.bankofbaroda.in/e-auction.htm and https://bob.auctiontiger.net/EPROC/** prospective bidders may contact the Authorised officer on **Tel No. 01126406847 Mobile 8826893570, 8124725184 E Mail. safdar@bankofbaoda.co.in**

SCAN HERE For detailed terms & Conditions

Date : 20-02-2023, Place : New Delhi — **Name : Amit Kumar Modi, Authorised Officer, Bank of Baroda**

For All Advertisement Booking

Call : 0120-6651214

यूनियन बैंक Union Bank of India

Regional Office : 2nd floor Mahaluxmi Mall, C-2, RDC, Rajnagar, Ghaziabad, UP-201001

SALE NOTICE for sale of Immovable Properties

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with Proviso to Rule 8 (6) of Security Interest (Enforcement) Rule, 2002

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor (s) that the below described immovable property mortgaged / charged to the Secured Creditor, the symbolic/physical (details mentioned as below) possession of which has been taken by the Authorized Officer of Union Bank of India secured creditor, will be sold on **"As is where is", "As is what is" and "Whatever there is" basis (assets wise date and time mentioned below)** for recovery of amount, as mentioned below due to Union Bank of India Secured Creditor from below Named Borrower(s), Mortgagor(s) and Guarantor(s).

S. No.	Name & address of Borrower & Guarantor	Description of the movable/ Immovable property put for auction	Constructive or Physical Possession taken	Dues to be recovered from Borrower/ Guarantor (Rs.)	Reserve Price (Rs.) / EMD / Bid Increment	Date and Time of Auction
1.	**Branch :** STB Hapur **Borrower: Mr. Afsar Ahmad S/o Mr. Islam (Borrower),** Mohalla Majeed Pura, Hapur, Distt. Hapur 245101	**All that piece and parcel of Immovable Residential Property alongwith construction and super structure raised over it presently or in future too part of plot no. 19, towards North area 90.00 Sq. Yds (75.27 Sq. Mtrs.) Part of khasra no. 623MI, 617MI, 618MI, 619MI, 621MI & 622MI, Village Hapur, now within Municipal Limit, popularly known as Mohalla Majeed Pura, Hapur, Distt. Hapur UP 245101,** Bounded as : East – Rasta 20' wide, West- Land of others, North – Plot No. 20, South – Shesh Plot No. 19	Symbolic Possession	Rs 10,54,034.40 as on 31.03.2021 with further interest, cost & expenses	₹ 13,12,000/- ₹ 1,31,200/- ₹ 10,000/-	10-03-2023 11:00 AM to 04:00 PM
2.	**Branch :** STB Hapur **Borrower: Mr. Firoj urf Firoj Khan S/o Mr. Abdul Zabbar (Borrower),** H.No. 863, Mohalla Bakand Asoda, Distt. Hapur 245101	**All that piece and parcel of Immovable property alongwith construction and super structure raised over it presently or in future too plot area 100.00 Sq. Yds. (83.64 Sq. Mtrs.) Part of Plot No. 12, Part A, Part of Khasra No. 1303 & 1344 of Village Asoda now within Municipal Limit situated at Meerut Road, Hapur Distt. Hapur UP 245101,** Bounded as: East - Plot of Furqat, West - Plot No. 12, Part-B, Land of Fatir, North - Rasta 20' wide, South - Plot of Rahees Chauhan	Symbolic Possession	Rs 6,11,627.39 as on 31.03.2021 with further interest, cost & expenses	₹ 21,65,000/- ₹ 2,16,500/- ₹ 10,000/-	10-03-2023 11:00 AM to 04:00 PM
3.	**Branch :** STB Hapur **Borrower: M/s Hindustan Plywood (Borrower), Prop. Irshad Ahmed S/o Haji Abdul Haziz,** Free Ganj Road, Distt. Hapur 245101, **Mr. Irshad Ahmed S/o Haji Abdul Hafiz (Borrower),** H No-2225, Gali No. 3, Pirbahauddin 2, Trilokpuri, Distt. Hapur 245101, **Mrs. Fahameeda Begum W/o Abdul Hafij (Guarantor),** H No-2225, Gali No. 3, Pirbahauddin 2, Trilokpuri, Distt. Hapur 245101	**All that piece and parcel of Residential cum Godown Building situated at MPL No. W-13/86 Plot No. 48 Part of Khasra No. 561, Behind State Bank of India Mohalla Tilokpuri (Peerwahuddin) Bulandshahar Road Distt. Hapur UP 245101 measuring area 137.33 Sq. Yds or 114.86 Sq. Mt,** Bounded as: East - Plot No. 33, West - Road 15 feet wide, North - Plot No. 49, South - Plot No. 47	Symbolic Possession	Rs 40,34,658.89 as on 29.02.2020 with further interest, cost & expenses	₹ 54,96,000/- ₹ 5,49,600/- ₹ 10,000/-	10-03-2023 11:00 AM to 04:00 PM
4.	**Branch :** STB Hapur **Borrower: Mrs. Poonam Dang W/O Mr. Rakesh Kumar (Borrower),** Ambition Public School, Moh. Harsh Vihar, Near Mandir Asora Road, Distt. Hapur 245101, **Mr. Rakesh Kumar Dang S/o Mr. Pishori Lal Dang (Co-borrower),** Ambition Public School, Moh. Harsh Vihar, Near Mandir Asora Road, Distt. Hapur 245101	**All that piece and parcel of Immovable property alongwith construction and super structure raised over it presentle or in future too plot no. 31, area 153.00 Sq. Yds or 127.96 Sq. Mtrs. Part of khasra no. 1578, situated at Village Asoda, popularly known as Mohalla Harsh Vihar Railway Station Asoda Road Hapur, Distt. Hapur UP 245101,** Bounded as: East – Rasta 25' wide, West- Plot No. 32, North – Plot No. 30, South – Road 25' wide	Symbolic Possession	Rs 19,65,815.06 as on 31.03.2021 with further interest, cost & expenses	₹ 35,80,000/- ₹ 3,58,000/- ₹ 10,000/-	10-03-2023 11:00 AM to 04:00 PM
5.	**Branch :** STB Hapur **Borrower: Mr. Pramod Kumar Sharma S/O Mr. Om Pal Sharma (Borrower),** Part of plot 8-A3, Mohalla Prabha Vihar, Vill – Doyami, Near Green Valley Gate Distt. Hapur 245101, **Mrs. Nidhi Sharma W/o Mr. Pramod Kumar Sharma (Guarantor),** H No-2244, Devlok Colony, Distt. Hapur 245101, **Mr. Devendra Sharma S/o Mr. Mahaveer Sharma (Guarantor),** Chandralok Colony, Opp. Mahesh Gas Wale, Modinagar Road Distt. Hapur 245101	**All that piece and parcel of Residential Building Situated part of plot 8A Ka Part and Plot no. 8-B Ka Part having new plot No. 8A-3, Mohalla Prabha Vihar Village Doyami Near Green Valley Gate, Distt. Hapur UP 245101 measuring area 66.91 Sq. Mtrs.,** Bounded as: East – Part of Plot No. 8A3, West- Vacant Plot, North – Other property, South – Road	Symbolic Possession	Rs 14,61,028/- as on 31.03.2021 with further interest, cost & expenses	₹ 16,79,000/- ₹ 1,67,900/- ₹ 10,000/-	10-03-2023 11:00 AM to 04:00 PM
6.	**Branch :** STB Hapur **Borrower: Mr. Vedram S/O Mr. Ramdas (Borrower),** H No-275, Kanhaiyapura, Garh Road, Distt. Hapur 245101, **Mr. Ranjit Singh S/o Mr. Vedram (Co-borrower),** H No-275, Kanhaiyapura, Garh Road, Distt. Hapur 245101, **Mr. Gaurav Kumar S/o Mr. Vedram (Co-Borrower),** H No-275, Kanhaiyapura, Garh Road, Distt. Hapur 245101, **Mr. Harendra Kumar S/o Mr. Vedram (Guarantor),** H No-275, Kanhaiyapura, Garh Road, Distt. Hapur 245101 **Mr. Kunwarpal Singh S/o Vedram (Guarantor),** H No-275, Kanhaiyapura, Garh Road, Distt. Hapur 245101, **Mrs. Sheela Devi W/o Mr. Vedram (Guarantor),** H No-275, Kanhaiyapura, Garh Road, Distt. Hapur 245101, **Mr. Manoj Kumar S/o Mr. Vedram (Guarantor),** H No-275, Kanhaiyapura, Garh Road, Distt. Hapur 245101	**All that piece and parcel of Residential Building Property area 279.00 Sq. Yds. situated at Mohalla Devipura, Meenakshi Road, Sabji Mandi Road, Distt. Hapur UP 245101,** Bounded as : East – Road 1' wide, West- House of Bashier Dayal, North – House of Sukhveer Chaudhary, South – House of Ram Avtar	Symbolic Possession	Rs 29,86,484/- as on 31.03.2021 with further interest, cost & expenses	₹ 78,23,000/- ₹ 7,82,300/- ₹ 10,000/-	10-03-2023 11:00 AM to 04:00 PM
7.	**Branch :** STB Hapur **Borrower: Mr. Vinod Kumar S/O Mr. Harish Chand (Borrower),** 402/15, Kothi Sadak Ali, Swarg Ashram Road, Hapur, Distt. Hapur 245101, **Mrs. Anita Yadav W/o Mr. Vinod Yadav (Co-borrower),** 402, Keshav Nagar, Hapur, Distt. Hapur 245101	**All that piece and parcel of Residential Property Eastern Part of Land Plot No. 60, friction of khasra plot no. 419, of Village Doyami, comes within the local limits of Nagar Palika Hapur, alongwith construction, house present over present over it presently bearing municipal No. W-32/1582, Kothi Sadak Ali (Keshav Nagar), Swarg Ashram Road, Hapur, Distt. Hapur UP 245101 admeasuring in all 62.50 Sq. Yds. (52.27 Sq. Mtrs),** Bounded as: East – Plot No. 61, belongs to others, West- Remaining part of Plot No. 60, North – Plot No. 53, belongs to others, South – Rasta 8 feet wide	Symbolic Possession	Rs 5,43,000.00 as on 28.09.2021 with further interest, cost & expenses	₹ 11,67,000/- ₹ 1,16,700/- ₹ 10,000/-	10-03-2023 11:00 AM to 04:00 PM
8.	**Branch :** STB Hapur **Borrower: Mr. Vipin Kumar Kansal S/O Mr. Om Prakash Kansal(Borrower),** H No-585, Dev Lok Colony, Swarg Ashram Road, Distt. Hapur 245101, **Add 2:** Shop No. 1-9, Surya Vihar Market, Delhi Road, Hapur, **Mrs. Babita Kansal W/o Mr. Vipin Kumar Kansal (Co-borrower),** H No-585, Dev Lok Colony, Swarg Ashram Road, Distt. Hapur 245101	**All that piece and parcel of Immovable property alongwith construction and super structure raised over it plot no. 104, part of khasra no. 454, area 81.55 Sq. Mtrs. situated at Village Doyami Near Mohalla Prabha Vihar (Satya Prakash Vihar) Distt. Hapur UP 245101,** Bounded as: East – Road 20' wide, West- Plot No. 114, North – Plot No. 105, South – Bhumi Anya	Symbolic Possession	Rs 27,93,000/- as on 31.03.2021 with further interest, cost & expenses	₹ 21,38,000/- ₹ 2,13,800/- ₹ 10,000/-	10-03-2023 11:00 AM to 04:00 PM
9.	**Branch :** STB Hapur **Borrower: Mr. Zulfikar S/O Mr. Idrish (Borrower),** H No-1207, Vill – Asoura, Distt. Hapur 245101, **Mr. Ishtikar S/o Mr. Idrish (Co-borrower),** H No-1207, Vill – Asoura, Distt. Hapur 245101, **Mr. Naushad S/o Mr. Idrish (Guarantor),** Aman Enclave, Vill- Asoura, Distt. Hapur 245101, **Mr. Saleem Sahzada S/o Mr. Mohd. Umar (Guarantor),** H No-146/600, Maheshwai Ganj, Distt. Hapur 245101, **Mrs. Shabana W/o Zulfikar (Guarantor),** H No-1207, Vill – Asoura, Distt. Hapur 245101, **Mrs. Farhana W/o Zulfikar (Guarantor),** H No-1207, Vill – Asoura, Distt. Hapur 245101	**All that piece and parcel of Residential Building Property area 112 Sq. Yds. Situated at plot No. 6, part of khasra no. 672, Gali No. 1 Aman Colony Village Asaura, Meerut Road Distt. Hapur UP 245101,** Bounded as: East – House of Mr. Akaram, West- Plot No. 7 of Aas Mohammad, North – Road 15' wide, South – Plot No. 1 & 2 of Mr. Aslam	Symbolic Possession	Rs 21,74,360/- as on 30.04.2019 with further interest, cost & expenses	₹ 42,36,000/- ₹ 4,23,600/- ₹ 10,000/-	10-03-2023 11:00 AM to 04:00 PM
10.	**Branch : STB Hapur Mrs. Vishal Kumar S/o Late Khem Chand Kamal (Borrower), Mrs. Bhawana Kaushik (Co-Borrower), Mr Gaurav Kumar Kamal (Guarantor), All at:** H No-222 NAV Jyoti colony Hapur 245101	**All that piece and parcel of Residential Building at Part of Khasra No. – 284 Mi, Village Simrauli, Near Vikas Public School, Bagar Road, Pargana, Tehsil & Distt. Hapur measuring 419.33 sq. yards in name of Smt. Bhawna Kaushik W/o Sh. Vishal Kumar** (Property description as specified in the Sale Deed no 4315 dated 07.06.2014, Bounded as: North - Road, South - Ag land of Sh Prem Pal, East - Ag land of Sh Rajpal, West - Road	Physical Possession	Rs 27,56,637 as on 16.04.2018 with further interest, cost & expenses	₹ 46.90 Lacs ₹ 4,69,000/- ₹ 10,000/-	10-03-2023 11:00 AM to 04:00 PM
11	**Branch :** STB Hapur **M/s AM Enterprises (Borrower),** Through Prop. Akbar Ali S/o Khalil Ahmad, Hashimpura, Near Umar Masjid BSR Road, Distt. Hapur Pin-245101, **Mr. Irafan Qureshi (Guarantor), S/o Amiruddin,** Kotla Mewatiyan, Distt. Hapur-245101	**All that piece and parcel of Building Area 200.00 Sq. Yds situated at MPL No. 2129/8/27/709 Mohalla Moti Colony, near- Slaughter House, Bulandshahar Road, Pargana, Tehsil & Distt. Hapur UP-245101 in name of Mr Chaudhary Akbar Ali s/o Mr Khalil Ahmad,** Bounded as: East - Rasta 15' wide, West - Property of Mr. Shakeel, North - Property of Haji Asif, South - Property of Chand Mohd.	Symbolic Possession	Rs 27,83,576.11 as on 30.04.2019 with further interest, cost & expenses	₹ 24,10,000/- ₹ 2,41,000/- ₹ 10,000/-	10-03-2023 11:00 AM to 04:00 PM
12	**Branch :** STB Hapur **Mrs. Babita Garg (Borrower) W/o Sunil Kumar Garg,** Add 1: H.No. 2321, Lamanpura, Garh Road, Distt. Hapur., **Add 2:** C/o Vandana Transport Garh Road, Opposite Dev Nandni Hospital Distt. Hapur.	**All that piece and parcel of Residential building area 89.56 Sq. yards Bearing Municipal No. 2321/1-4 Situated at Mohalla Laxmanpura, Garh Road Hapur UP 245101 in name of Mrs. Babita Garg w/o Mr. Sunil Kumar Garg,** Bounded as: East – Property of Narmada Devi W/o Prahalad Rai, West- Property of Trust Suraj Mal Maheshwari, North – Property of Sh. Anil Kumar Garg, South – Gallery about 5'-3' wide	Symbolic Possession	Rs 19,57,500.09 as on 31.03.2021 with further interest, cost & expenses	₹ 25,60,000/- ₹ 2,56,000/- ₹ 10,000/-	10-03-2023 11:00 AM to 04:00 PM
13	**Branch :** STB Hapur **Mr. Naresh Kumar (Borrower) S/o Baldev Singh,** H.No. 98, MPL No. W-1/646, Plot No. 4, Subhash Nagar, Meerut Road, Distt. Hapur UP-245101, **Mr. Sumanpal (Guarantor) S/o Kaloo Ram,** H.No. 31, Hasanpur, Distt. Hapur UP-245101	**All that piece and parcel of Residential Property Area 92.44 Sq. Yds situated at MPL No. W-1/646, Plot No. 4, Part of Khasra No. 2109, Mohalla Subhash Nagar, Near Avas Vikas Colony, Distt. Hapur UP-245101 in name of Mr. Naresh Kumar s/o Mr. Baldev Singh, Bounded as:** East – Plot No.5 House of Baleram, West- Plot No. 3, North – Road 12 Feet Wide, South – Property of Others	Symbolic Possession	Rs 9,98,480.14 as on 31.03.2021 with further interest, cost & expenses	₹ 17,30,000/- ₹ 1,73,000/- ₹ 10,000/-	10-03-2023 11:00 AM to 04:00 PM
14	**Branch :** STB Hapur **M/s Shree Balaji Ice Factory (Borrower) Prop. Ravindra S/o Ram Kishan,** Plot No. 2A, Dheer Khera, Meerut Road, Distt. Hapur -245101, **Mr. Ravindra S/o Ram Kishan (Borrower),** H.No. 13, Dheer Khera, Meerut Road, Distt. Hapur -245101, **Ms. Savita W/o Ravindra (Guarantor),** H.No. 13, Dheer Khera, Meerut Road, Distt. Hapur -245101, **Ms. Samantra W/o Mehkar Singh (Guarantor),** H.No. 175/1, Gali No.5, Prabhat Nagar, Saket, Meerut UP-250001	**All that piece and parcel of Building situated at Plot No. 2A Village Dheer Khera, Meerut Road Distt. Hapur UP 245101 measuring area 135.00 sq yards or 112.87 Sq. Mtr.in name of Mrs. Samantra w/o Mr. Mekhar Singh and Mrs. Savita w/o Mr. Ravindra Kasana, Bounded as:** East – Road, West- Meerut Hapur Main Road, North – Plot of Mr. Khem, South – Plot No. 2B belong to Sh. Asey Ram	Symbolic Possession	Rs 26,35,165.25 as on 30.06.2019 with further interest, cost & expenses	₹ 30,40,000/- ₹ 3,04,000/- ₹ 10,000/-	10-03-2023 11:00 AM to 04:00 PM
15	**Branch : SSI- FINANCE GHAZIABAD Borrower: M/s Kishori Industries, Proprietor Mr. Pramod Goel S/o Late Shri Ved Prakash Goel, Registered address:** Plot No. 1086, Vikas Nagar, Meerut Road, Ghaziabad, UP 2010010, **Corporate office:** 141-A, Richpalpuri, Ghaziabad-201001, **Guarantors:- 1. Ms. Kavita Goel W/o Shri Pramod Goel,** R/o141-A, Richpalpuri, Ghaziabad-201001, **2. Mr. Surya Kant Singh S/o Mr. Palak Dhari Singh,** R/o 6/9, Old Rajendra Nagar, Delhi- 110060. **3 Mr. Sagar Goel S/o Mr. Pramod Goel,** R/o 141-A, Richpalpuri, Ghaziabad-201001, **4. Mr. Satish Kumar S/o Mr. Ram Chand,** R/o 3768 Ragupur-2, Gali-4, Gandhi Nagar, Delhi- 1100310	**All that piece and parcel of the EMG of Plot area 401.70 sq yards or 335.86 sq. mtr. having Khasra No. 1086 situated at village- Saddiq Nagar, Pargana Loni, Ghaziabad, Uttar Pradesh in name of Mrs. Kavita Goel.** Bounded as: East -Factory of Khasra No-1085, West - Other property, North - 20.0 ft wide Rasta. South- Other property	Physical Possession	Rs. 3,60,19,331.95 as on 31.08.2022 + Uncharged interest +Other charges	₹ 102.00 Lacs ₹ 10.20 Lacs ₹ 50,000/-	10-03-2023 11:00 AM to 04:00 PM

For registration, login and bidding rules visit **https://www.mstcecommerce.com/auctionhome/ibapi/index.jsp**
For detailed terms and conditions of the sale, please refer to the link provided in **https://www.unionbankofindia.co.in. For Sr. No. 1 to 14 Concerned Officer is Sh. Atul Kumar, 8006000736, For Sr. No. 15 Concerned Officer is Sh. Mohd. Faizal, Mobile: 8077986717**

Date : 21-02-2023, Place : Ghaziabad — **Authorised Officer, Union Bank of India**

HERO FINCORP LIMITED
CIN: U74899DL1991PLC046774
Regd Office: 34, Community Centre, Basant Lok, Vasant Vihar, New Delhi-110057
Tel: 011-49487150 Fax: 011-49487150 Email: litigation@herofincorp.com
Website: www.herofincorp.com

"APPENDIX-IV-A" [SEE PROVISO TO RULE 8(6)] SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY
E-AUCTION SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY IN TERMS OF SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 READ WITH PROVISO TO RULE 8(6) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002

Notice is hereby given to the public in general and in particular to the Borrowers (B) that the below mentioned immovable property mortgaged / charged to the Secured Creditor (Hero Fincorp Limited), the physical possession of the below mentioned immovable property has been taken by the Authorized Officer of Secured Creditor (Hero Fincorp Limited), will be sold on "**As is where is Basis" & "As is what is Basis" & "whatever there is Basis" & "Without recourse Basis**" on below mentioned date, for recovery of amount as mentioned below, due to the Secured Creditor from the Borrower. The Reserve Price is mentioned below and the earnest money to be deposited is mentioned respectively.

Name of the Borrower (B) / Guarantors (G) / with Address	Address of the Security charged covered under Auction	Reserve Price (RP) / EMD Amount 10% of the Reserve Price / Incremental Amount
1. **M/s Jai Hind Flour Mill** Railway Road, Behind Chaudhary Tractor, Ganaur, Sonipat-131101, **Also at:** H.No.241/13 Jain Gali, Ganaur Mandi, Ganaur, Sonipat-131101 2. **Mr. Naresh Jain** H.No. 241/13 Jain Gali, Ganaur Mandi, Ganaur, Sonipat- 131101 3. **Mr. Atul Jain (Co-Borrower/Addressee No. 3)** H.No. 241/13 Jain Gali, Ganaur Mandi, Ganaur, Sonipat-131101 4. **Ms. Manju Jain (Co-Borrower/Addressee No. 4)** H.No. 241/13 Jain Gali, Ganaur Mandi, Ganaur, Sonipat-131101	Property House No. 167/13, Situated At Abadi Deh, Jain Mohalla, Ganaur, Tehsil Ganaur, District Sonipat, Measuring 133.3 Sq. Yards, North: Door And Other Owner South: House Vasdev East: Property Pam Pat Etc West: House Rameshwar Das	Rs.34,00,000/- **EMD Amount 10% of the Reserve Price** Rs.3,40,000/- **Incremental Amount** Rs.50,000/-

Outstanding Dues for recovery of which property is being sold	Date/Time of On-Site Inspection of Property with Name of Authorized Officer	Last Date for submission of EMD and Request letter of participation, KYC, Documents, Pan Card, Proof of EMD etc.	Date and Time of E-Auction with auto extension of 5 minutes each
Rs.52,50,992.58/- (Rupees Fifty-Two Lakhs Fifty Thousand Nine Hundred Ninety-Two and Fifty-Eight Paisa only) due as on 06.07.2021	On or before 10.03.2023 10.00 AM to 5.00 PM Authorized Officer: Mr. Kamal Sharma, Mob: 7876567000 Email: kamal.sharma@herofincorp.com you can also contact: Mr. Ramesh Giri Mob: 9643468804, ramesh.giri@herofincorp.com	On or before 11.03.2023 upto 5.00 PM and EMD through RTGS/NEFT	12.03.2023 Time: 10.00 AM to 1.00 PM

The Intending Purchasers / Bidders are required to deposit EMD amount either through RTGS / NEFT or by way of Demand Draft / Pay order in the Account No. 00030310016156, Name of the Beneficiary: "Hero Fincorp Limited", IFSC Code: HDFC0000003

Terms and Conditions of the E-Auction:

1. E-Auction is being held on "As is where is Basis" & "As is what is Basis" & "whatever there is Basis" & "Without recourse Basis" and will be conducted "online".
2. The E-Auction will be conducted through M/s E-Procurement Technologies Ltd. (Helpline No(s): 07961200576/544/594/596/531/583/569, 6351896643 and E-mail on support@auctiontiger.net/ maulik.shrimali@auctiontiger.net) at their web portal https://sarfaesi.auctiontiger.net.
3. There is no encumbrance on the property which is in the knowledge of Secured Creditors. However, the intending bidders should make their own independent enquires regarding the encumbrances, title of property put on auction and claims/ rights/ dues/ affecting the property, prior to submitting their bids. In this regard, the E-Auction advertisement does not constitute and will not be deemed to constitute ant commitment or any representation of Hero Fincorp Limited.
4. The Authorized Officer / Secured Creditor shall not be responsible in any way for any third party claims/ rights/ dues. The sale shall be subject to rules/ conditions/ prescribed under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. The other terms and conditions of the E-Auction are published in the following website: https://sarfaesi.auctiontiger.net.

Date: 21.02.2023, **Sd/- Authorized Officer,**
Place: Sonipat, Haryana **Hero Fincorp Limited**

यूनियन बैंक Union Bank of India

VASANT VIHAR BRANCH, DELHI
D-9, Shopping Centre-II, D-Block, Vasant Vihar, New Delhi-110057

[Rule - 8 (1)] POSSESSION NOTICE (For immovable property)

Whereas, the undersigned being the authorized officer of **Union Bank of India, Vasant Vihar Branch situated at D-9, Shopping Centre-II, D-Block, Vasant Vihar, New Delhi - 110057** under the Securitization and Reconstruction of Financial Assets and Enforcement Security Interest Act, 2002(54 of 2002) and in exercise of powers conferred under Section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice **Ref No. ADV:VV:NPA:DO:01:2022-23 Dated 08-06-2022** calling upon the borrower **M/s Dagoz Overseas Ltd, Mr. Rajiv Chadha S/o Late D B Chadha And Mr. Sanjay Chadha S/o Late D B Chadha** to repay the amount mentioned in the notice being **Rs. 88,80,094.96 (Rupees Eighty Eight Lakh Eighty Thousand Ninety Four and Paise Ninety Six Only)** within 60 days from the receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower/guarantors and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) read with rule 8 of the Security Interest (Enforcement) Rules, 2002 on this **18th day of February of the year 2023.**

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Union Bank of India for an amount **Rs. 88,80,094.96 (Rupees Eighty Eight Lakh Eighty Thousand Ninety Four and Paise Ninety Six Only) and interest thereon.**

The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

DESCRIPTION OF THE IMMOVABLE PROPERTY

Residential DDA property situated at 512, Sector - A, Pocket B & C, Vasant Kunj, New Delhi – 110070, admeasuring 995 Sq. Ft., owned by Shri Rajiv Chadha, Bounded as : East – Entrance, West- Open space, North- Flat No 504, South – Flat No 520

Date : 18-02-2023, Place: New Delhi — **Authorised Officer, UNION BANK OF INDIA**

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR AJANTA OFFSET AND PACKAGING LIMITED

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor along with PAN/CIN	**Ajanta Offset And Packaging Limited**
2.	Address of the registered office	Madani Hall 1, Bahadur Shah Zafar Marg New Delhi, DL - 110002 IN
3	URL of website	NA
4.	Details of place where majority of fixed assets are located	Faridabad, Haryana
5.	Installed capacity of main products / services (As per information provided by the Ex-Management of the Corporate Debtor. Prospective Resolution applicants are requested to conduct their own due diligence)	Annual capacity - 3.24 Cr. Impressions in 4 colours.
6	Quantity and value of main products/ services sold in last financial year	Nil
7	Number of employees / workmen	Workmen : 59 Employees : 15
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant datesfor subsequent events of the process are available at:	Can be obtained by sending a mail at ip.ajantaoffset@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending a mail at ip.ajantaoffset@gmail.com
10.	Last date for receipt of expression of interest	08/03/2023
11.	Date of issue of provisional list of prospective resolution applicants	18/03/2023
12.	Last date for submission of objections to provisional list	23/03/2023
13.	Process email id to submit EOI	ip.ajantaoffset@gmail.com

**This Form G has been published in pursuance with NCLAT order dated 14th Feb, 2023*

Sd/-
Mr. Satya Narayana Guddeti
Registered Insolvency Professional
IBBI Reg. No.: IBBI/IPA-001/IP-P00632/2017-2018/11086
RP in the matter of Ajanta Offset and Packaging Limited

Date : 21-02-2023
Place : Delhi

पंजाब नैशनल बैंक punjab national bank ...the name you can BANK upon!

CIRCLE SASTRA CENTER, NORTH DELHI, 2nd FLOOR, VIKRANT TOWER, RAJENDRA PLACE, DELHI-110008, Email: cs8292@pnb.co.in

POSSESSION NOTICE As per Appendix IV read with Rule 8(1) Under section 13(4) of Security Interest (Enforcement) Rules 2002 (For Immovable Property).

Whereas, the undersigned being the Authorized Officer of the **Punjab National Bank, Circle Sastra Centre, North Delhi, 2nd Floor, Vikrant Tower, Rajendra Place Delhi,** under the Securitization and Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002, and in exercise of powers conferred under Section 13 read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, issued demand notice/s on the dated 28.11.2022 calling upon the respective Borrowers/Guarantors/Mortgagors **(1) M/s Jain Spun Pipe Co. Prop. Late Sh. Raj Kumar Jain Address- Factory:** 5th KM Milestone of Chakhri Dadri- Bhiwani Road, Village Haluwa, Distt Bhiwani, Haryana 127021., Also At: - 9, Inder Enclave, Ground Floor, Paschim Vihar Delhi 110087 **(2) Sh. Ashu Jain S/o Late Sh. Raj Kumar Jain (Legal heir of Late Sh. Raj Kumar Jain)** R/o Flat No. 7, 4th Floor, 6 HO CHI MINH SARANI, Beside American Consulate, Middletown Row, Kolkata West Bengal 700071 to repay the amount as mentioned in the notice being **Rs. 2,63,45,730.62 (Rs Two Crore Sixty Three Lakhs Forty Five Thousand Seven Hundred Thirty and Sixty Two Paisa Only) as on 31.10.2022 with further interest incidental expenses, cost, charges etc until payment in full** within 60 days from the date of notice (s) / date of receipt of the said notice(s).

The Borrowers/Guarantors/Mortgagors having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the properties described herein below in exercise of powers conferred on him under Sub-section (4) of Section 13 of Act read with Rule 8 of the security Interest Enforcement Rules, 2002 on this the **18th day of FEB of the year 2023**

The Borrowers/Guarantors/Mortgagors in particular and the public in general is hereby cautioned not to deal with the properties and any dealing with the properties will be subject to the charge of Punjab National bank for an amount of **Rs. 2,63,45,730.62 (Rs Two Crore Sixty-Three Lakhs Forty Five Thousand Seven Hundred Thirty and Sixty Two Paisa Only) as on 31.10.2022 with further interest incidental expenses, cost, charges etc until payment in full within and other expenses until payment in full.**

The Borrowers/Guarantors/mortgagors attention is invited to provisions of sub-section (8) of section 13 of the Act in respect of time available to redeem the secured assets

DESCRIPTION OF THE IMMOVABLE PROPERTY

1. Stocks of raw material, stock in process, finished goods, stores & spares and receivables.

2. All the Part and Parcel of Factory Land and building measuring 45 Kanal 01 Marla i.e Land measuring 32 Kanal 07 Malra comprised in Khewat No. 33/30 min, Khatoni No. 52, Khasra Nos. 82//1(6-18), 10(5-18), 20(3-18), 83//5(8-0), 6/2/1(7-13) and Land measuring 12 Kanal 14 Marla comprised in Khewat No. 34/30 Min, Khatoni No. 53, Khasra Nos. 82//11 (4-18), 83//15/1(7-16) situated at Village Haluwas, Bhiwani, Haryana in the name of Late Sh. Raj Kumar Jain

Date : 18-02-2023, Place: Bhiwani, HR — **Authorized Officer, Punjab National Bank**